

THE HIGH COURT OF KERALA

112842

Kochi : 682 031

Dated :21.12.2018

PROCEEDINGS

High Court Establishment - reappointment to the category of Computer Assistant Grade II, High Court - orders issued

- Read : 1. High Court proceedings No. A2 – 416/2018 dated 29.11.2018
2. High Court proceedings No. A2 – 33241/2018 dated 14.12.2018

Order No-A2-424/2017

Smt. Anu V. K., Office Attendant, High Court in the scale of pay of ₹ 16500-35700 is reappointed as Computer Assistant Grade II, High Court on temporary basis, in the scale of pay of ₹ 20000-45800 forthwith vice Smt. Jiji Mathew, Computer Assistant Grade II, High Court accommodated as Assistant, High Court as per the High Court proceedings read (2) above. She is posted to **Data Entry Unit (Party Details)** in Filing Data Entry Section, High Court.

She will be eligible for compensatory allowance ₹ 1000/- p.m. for attending cause list work

(By Order)


Sureshkumar D.
Assistant Registrar (H. G.)

To

The person concerned.

The Joint Registrars, High Court.

The Deputy Registrar in charge of K Section, High Court.

The Public Relations Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Finance Officer, High Court.

The Assistant Registrar concerned, High Court.

The Assistant Registrar in charge of K Section & Chief Librarian, High Court.

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The Section Head concerned and 'K' Section, High Court.

The Confidential Assistants to the Registrars and Additional Registrar

(General Administration), High Court.

The Finance Wing, High Court.

The 'G' (Accounts - II & III) Sections, High Court.

✓ The 'IT' Section, High Court (for uploading in the website).

The A3 and A4 seats, High Court.

The Administrative Records Section, High Court.

The file.